

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.No.161/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>st</sup> July, 2017, 10.30 A.M**

|                     |                                                                      |                              |                     |
|---------------------|----------------------------------------------------------------------|------------------------------|---------------------|
| Name of the Company |                                                                      | GanpatiStocks Pvt.Ltd. & Anr |                     |
| Under Section       |                                                                      | 230-232                      |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of       | Signature with date |

1. A.K. Upadhyay, Adv.
2. Debajyoti Saha, Adv.

Applicant

  
21/7/2017

**ORDER**

Ld. Counsels for the petitioner are present.

Ld. Counsel has informed that in compliance of the order of this Tribunal he has filed supplementary affidavit. It appears that the petitioner has not filed financial statement for the financial year 2016-17. Petitioner is directed to file supplementary affidavit annexing the latest financial statement for the year 2016-17 within 7 days.

List the matter on 04/08/2017.

  
(Vijai Pratap Singh)  
Member (J)